

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/190/2016  
NAME OF THE PETITIONER(S) : B. Nanda kumar  
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. Sanath bahu  
Pr. Rajasekar

Counsel for pet

B. Sanath

2. SHRI YAMBAK  
RAGHAN

Counsel for  
Rep

**ORDER**

Counsel representing both the parties are present. Counsel for the respondent stated that there is no possibility of settling the matter between the parties as the settlement talks have failed. The matter is posted for hearing of final arguments. Put up on 25.10.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc